

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:914
ANSWERED ON:09.03.2005
SPECIAL GRANT TO TAMIL NADU
Ananth Kumar Shri

Will the Minister of PLANNING be pleased to state:

- (a) whether Tamil Nadu Government has requested for special grants from the Union Government;
- (b) if so, the fund from which the said grant was provided;
- (c) whether the Union Government has issued guidelines to Tamil Nadu Government regarding the use of the Special grant provided to it; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI M.V. RAJASEKHARAN)

(a) to (c): Yes, Sir. An outlay of Rs.8001 crores has been approved for the Annual Plan 2004-05 of Tamil Nadu which includes one-time additional Central assistance of Rs.86.72 crores for priority schemes of special importance to the State Government.

(d): A copy of the guidelines (Form GFR 19-A) is annexed.

ANNEXURE

FORMS
FORM GFR 19-A
[See Government of India's Decision (1) below Rule 150]

Form of utilisation Certificate

Sl. No	Letter No & Date	Amount
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Total

Certified that out of Rs. â€^1 of Rs. â€^1 of grant-in-aid & Loans approved by Planning Commission as ACA vide Letter No â€^1 date â€^1 and sanctioned by the Ministry of Finance vide letter No given in the margin during the year â€^1 and Rs. â€^1 on account of unspent balance of the previous year, a sum of Rs. â€^1 has been utilised for the purpose for which it was sanctioned and that the balance of Rs. â€^1 remaining unutilised at the end of the year has been surrendered to Government (vide no â€^1 date â€^1) /will be adjusted towards the grant-in-aid & loan payable during the next year.

2. Certified that I have satisfied myself that the conditions on which the ACA was sanctioned have been duly fulfilled/are being fulfilled and that I have exercised the following checks to see that the money was actually utilized for the purpose for which it was sanctioned.

Kinds of Checks exercised#.

1. Vouchers and Books of Accounts.
2. Measurement Books.

3. Grants-in-aid /Loan Register
4. Expenditure Register.

Signatureâ€¦
Designationâ€¦
Dateâ€¦

Give details applicable.

(GM.,MF.,O.M.No. F.14(1)-E II (A)/73, dated the 23rd April,1975)